CENTRAL ADMINISTRATIVE TRIBUNAL MADRAS BENCH

MA/310/00188/2016 & MA/310/00189/2016 in OA/310/00541/2014

Dated Wednesday the 24th day of February Two thousand Sixteen

PRESENT Hon'ble Mr.R.Ramanujam, Member(A)

1. Union of India, rep by The General Manager, Southern Railway, Park Town, Chennai.

 The Financial Advisor & Chief Accounts Officer, Southern Railway, Pork Town, Chennai 600 03.
 Applicant

.. Applicants/Respondents

By Advocate Mr.K.S.Duraipandi

Vs.

Azeezulla Baig, Retd. Sr. Cashier, No.31, Periyar Street, Aynavaram, Chennai-23.

..Respondent/Applicant

By Advocate M/s.Ratio Legis

ORDER (Pronounced by Hon'ble Mr. R.Ramanujam, Member (A))

MA/310/00188/2016 is filed by the respondents in OA 541/2014 seeking condonation of delay of 26 days in filing the MA for extension of time. Accepting the reasons stated in the affidavit in support of the MA, MA/310/00188/2016 is allowed by condoning the delay of 26 days.

- 2. MA/310/00189/2016 is filed by the respondents in OA 541/2014 seeking extension of time of six months to implement the Tribunal's order in OA 541/2014 dated 09.09.2015.
- 3. Learned counsel for the respondent in MA has no objection to extend the time by three months.
- 4. Keeping in view the submissions made in the MA and in the interest of justice, three months extension of time from today is deemed sufficient for implementing the order passed by this Tribunal in OA 541/2014 dated 09.09.2015. MA is disposed of accordingly.